

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

(MP) CP 21 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.03.2021**

Name of the Company: Ramnath Lifestyle Pvt Ltd
V/s
Ramnath Housing Pvt Ltd & Ors

Section 241-242 of Co.Act,2013.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
| 1. | | | | |
| 2. | | | | |

ORDER
(through video conferencing)

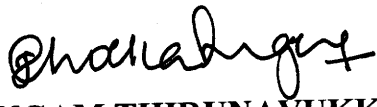
PCS, Mr. Mayank Shah appeared on behalf of PCS, Mr. Vinit Nagar and requesting for adjournment.


The prayer is allowed.

Mr. Rajesh Lohia, advocate, appeared on behalf of Respondent No. 5.

Mr. Sandesh Gupta is present in person for Respondent No. 4.

List the matter on 22.04.2021.


CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL
Dated this the 11th day of March, 2021


MANORAMA KUMARI
MEMBER JUDICIAL